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**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
For election to Bihar Vidhan Sabha (name of the House)  
From Muziv-135 Constituency (Name of the Constituency)**

I Ranjay Sahu son/daughter/wife of Magan Lal Sahu  
Aged 45 years, resident of Samasipur, Bihar (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by R.J.D (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ANTPP1873E	2020-21	5,59,470
2.	Spouse-	EORPS4282D	2020-21	3,69,280
3.	Dependent 1	Nil	Nil	
4.	Dependent 2	Nil	Nil	
5.	Dependent 3 .....	Nil	Nil	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

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(c) Punishment imposed :

(5) That I give below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	2,82,120.00	14,56,53.00	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank A/c - Rs-7,82,240.00 (separate sheet is attached) on PG-01 FD A/c - Rs-3,54,174.00 (separate sheet is attached) on PG-01	Axix Bank A/c - 9160100219677 SA-Rs-20,018.25 PNB A/c-043429 13000133- Rs-1,08,483.61	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Total shares Rs-7,87,979.13 Nil (separate sheet is attached)	Nil	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount )	Innova Crysta Rs-16,86,500.00	Nil	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Nil	Nil	Nil	Nil

*20/12/2013*



(viii)	Any other assets such as value of Claims/Interest	Nil	Nil	Nil	Nil	Nil
(ix)	Gross Total value			Nil	Nil	Nil

**B. Details of Immovable assets:**

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b> Location(s) Survey number(s)	details description attached	at Rajpur samaspur - Et, 4, 80, 750-00	Nil	Nil	Nil
	Area (Total measurement in acres)			Nil	Nil	Nil
	Whether inherited property (Yes or NO)			Nil	Nil	Nil
	Date of purchase in case of self acquired property			Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase			Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.			Nil	Nil	Nil
	Approximate Current market value			Nil	Nil	Nil
(ii)	<b>Non-Agricultural Land</b> Location(s) Survey number(s)			Nil	Nil	Nil
	Area (Total measurement in sq. ft.)			Nil	Nil	Nil
	Whether inherited property (Yes or NO)			Nil	Nil	Nil
	Date of purchase in case of self acquired property			Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase			Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.			Nil	Nil	Nil
	Approximate Current market value			Nil	Nil	Nil
(iii)	<b>Commercial Buildings</b> (including apartments) -Location(s) -Survey number(s)			Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)			Nil	Nil	Nil

	Whether inherited property (Yes or NO)		Nil	Nil	Nil
	Date of purchase in case of self acquired property		Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase		Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.		Nil	Nil	Nil
	Approximate Current market value		Nil	Nil	Nil
(iv)	<b>Residential Buildings</b> (including apartments.) - Location(s) - Survey number(s)	Flat No- 202 2nd floor, adup Niwins, Beldud Rs- 4485650	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)		Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)		Nil	Nil	Nil
	Whether inherited property (Yes or NO)		Nil	Nil	Nil
	Date of purchase in case of self acquired property		Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase		Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.		Nil	Nil	Nil
	Approximate Current market value		Nil	Nil	Nil
(v)	Others (such as interest in property)		Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above		Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	PNB Car Loan AC- 0934651100084 Rs- 5,08,189-32		Nil	Nil	Nil
	<b>Loan or dues to any individuals/ Entity other than mentioned in (i) above.</b> Name(s) Amount outstanding Nature of loan			Nil	Nil	Nil



	Any other liability			Nil	Nil	Nil
	Grand total of liabilities			Nil	Nil	Nil
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation			Nil	Nil	Nil
	Dues to departments dealing with supply of water			Nil	Nil	Nil
	Dues to departments dealing with supply of electricity			Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles			Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)			Nil	Nil	Nil
	Income Tax Dues			Nil	Nil	Nil
	Wealth Tax Dues			Nil	Nil	Nil
	Service Tax Dues			Nil	Nil	Nil
	Municipal /Property Tax Dues			Nil	Nil	Nil
	Sales Tax Dues			Nil	Nil	Nil
	Any other dues			Nil	Nil	Nil
	Grand total of all Govt. dues			Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self.....*Social work*  
b. Spouse.....*Accountant*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Ranjay Sahu</i>
2.	Full postal address	<i>Bishrampur ward no-5, samaspur, Bihur - 848114</i>
3.	Number and Name of the constituency and state	
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>R.J.D</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

(c) Total number of Pending cases where the court (s) have taken cognizance						
5. PAN of	Year for which last Income Tax Return filed	Total Income Shown				
(a) Candidate	2020-21					
(b) Spouse:	2020-21					
(c) Dependents	Nil	Nil				
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)			Nil	Nil	Nil
B.	Immovable Asset			Nil	Nil	Nil
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)			Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)			Nil	Nil	Nil
7.	Liabilities			Nil	Nil	Nil
(i)	Government dues (Total)			Nil	Nil	Nil
(ii)	Loans from Bank, Financial Institutions and others (Total)			Nil	Nil	Nil
8. Highest educational qualification:						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....



DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

रुविमल

BANK ACCOUNTS		
1-Apr-2020 to 31-Mar-2021		
Bank Name	A/c no-	Balance
Axis Bank Saving Ac	916010027967767	9,831.50
HDFC Bank Saving A/c	2351930006907	1,08,324.68
PNB A/c	9342413000131	86,420.46
SBI Saving A/c	20020902824	2,46,020.20
SBI Vidhan Sabha A/c	39935549733	3,31,694.00
<b>Grand Total</b>		<b>7,82,290.84</b>

FIXED DEPOSIT		
Bank Name	A/c no-	Balance
HDFC	50300271912340	1,18,087.00
HDFC	50300271912876	2,36,087.00
<b>Grand Total</b>		<b>3,54,174.00</b>

रूपविजय भारू



<b>EQUITY SHARES</b>	
<b>1-Apr-2020 to 31-Mar-2021</b>	
Power grid corporation 6664 Eq Share	5,40,583.68
Reliance Industries Ltd 506 Eq Share	1,89,901.80
Reliance Power Ltd 76 Eq Share	8,903.40
Tata Steel 103 Eq Shares	48,590.25
<b>Grand Total</b>	<b>7,87,979.13</b>

राजिनी भार

(i) **Krishi bhumi ki awasthiti sarvekshan sankhya, Kshetraphal svarjit sampatti-svayam:-**

**Patna jila anchal punpun mein-**

- 1 Khata no- 55, kshetra no- 1497, 1498 Rakwa- 4 katatha 6 dhur  
kraymulya- 3,36,000.00  
Kray ki tarikh-16.01.2013
- 2 Jila patna anchal- punpun  
Thana no- 73, Khata no-53, Kshetra no- 1504 Rakwa-12 katatha 9 dhur  
kraymulya- 1,17,000.00  
Kray ki tarikh-15.06.2011
- 3 Jila patna anchal- punpun  
Thana no- 73, Khata no-50, Kshetra no- 1498 Rakwa-7½ D  
kraymulya- 1,84,000.00  
Kray ki tarikh-17.10.2012
- 4 Jila patna anchal- punpun  
Thana no- 73, Khata no-35, Kshetra no- 1496 Rakwa-29 D  
kraymulya- 7,11,000.00  
Kray ki tarikh-19.09.2016
- 5 Jila patna anchal- Sampatchak  
Thana no- 1265, Khata no-91, Kshetra no- 1830 Rakwa-3¼ D  
kraymulya- 1,10,000.00  
Kray ki tarikh-04.04.2011
- 6 Jila patna anchal- Sampatchak  
Thana no- 126, Khata no-91, Kshetra no- 1830 Rakwa-49 D  
kraymulya- 2,48,000.00  
Kray ki tarikh-05.10.2010
- 7 Jila patna anchal- Sampatchak  
Thana no- 126, Khata no-91, Kshetra no- 1830 Rakwa-12 Dhur  
kraymulya- 69,000.00  
Kray ki tarikh-26.11.2011
- 8 Jila patna anchal- Sampatchak  
Thana no- 126, Khata no-177, Kshetra no- 1850 Rakwa-6 Katatha  
kraymulya- 3,10,000.00  
Kray ki tarikh-16.11.2009
- 9 Jila patna anchal- Sampatchak  
Thana no- 72, Khata no-50, Kshetra no- 154 Rakwa-6.25 D  
kraymulya- 3,75,000.00  
Kray ki tarikh-19.11.2014

*राजिन्द्र झा*

- 10 Jila patna anchal- Sampatchak  
Thana no- 72, Khata no-10, Khesra no- 294 Rakwa-7 Katatha  
kraymulya- 5,36,000.00  
Kray ki tarikh-19.11.2014
- 11 Jila patna anchal- Sampatchak  
Thana no- 73, Khata no-120, Khesra no-04 Rakwa-6¼ D  
kraymulya- 3,75,000.00  
Kray ki tarikh-19.11.2014

रूपविज्ञापन





ACCOUNTANT'S REPORT ON COMPILATION OF UNAUDITED FINANCIAL STATEMENTS

To  
The

Ranvijay Sahu (PAN-ANTPP1873E)

Adyas Niwas, Nageshwar Colony, Kavi Raman Path, Boring Road, Patna-800001(Bihar)

On the basis of the accounting records and other information and explanations provided to us by the management, we have compiled the unaudited Balance Sheet and Profit & Loss Account of Ranvijay Sahu as at March 31, 2021.

The proprietor of the firm is responsible for:

- Completeness and accuracy of the underlying data and complete disclosure of all material and relevant information to the accountant.
- Maintaining adequate accounting and other records and internal controls and selecting and applying appropriate accounting policies;
- Preparation and presentation of financial statements in accordance with the applicable laws and regulations, if any.
- Establishing controls to safeguard the assets of the entity and preventing and detecting frauds or other irregularities.
- Establishing controls for ensuring that the activities of the entity are carried out in accordance with the applicable laws and regulations and preventing and detecting any non compliance.

The compilation engagement was carried out by us in accordance with the Standard on Related Services (SRS) 4410, "Engagements to Compile Financial Information", issued by the Institute of Chartered Accountants of India.

The Balance Sheet is in agreement with the books of account. We have not audited or reviewed these financial statements and accordingly express no opinion thereon.

Date -31/12/2021  
Place - Patna



For Keshav Chandra & Co.  
Chartered Accountants  
FRN - 016296C

(CA Mritunjay Kumar)  
Partner

Membership No. - 417215


UDIN- 21417215AAAAUR9230

*रविजय साहू*


**RANVIJAY SAHU**  
ADYAS NIWAS, NAGESHWAR COLONY, KAVI RAMAN PATH, BORING ROAD, PATNA-800001 (BIHAR)

**BALANCE SHEET AS ON 31ST MARCH 2021**

LIABILITIES	AMOUNT	ASSETS	AMOUNT
<b>Capital Account</b>		<b>Fixed Assets</b>	
Opening Capital	64,00,846.69	Flat at Kavi Raman Path, Boring Road 960 Sq ft	7,00,000.00
Add: Income from Business	2,49,620.00	Innova Crysta	16,86,500.00
Add: Agriculture Income	1,26,600.00	Land and Patna Anchal Sampatchak 12 Dhur	69,000.00
Add: Interest from S/a	8,672.00	Land at Patna Anchal Punpun 12 Kattha 9 Dhur	1,17,000.00
Add: Interest from Fixed Deposit	50,009.00	Land at Patna Anchal Punpun 4 Kattha 6 Dhur	3,36,000.00
Add: Salary & Allowances	3,44,667.00	Land at Patna Anchal Punpun 7.5 Dismal	1,84,000.00
Add: Other Income	64,602.92	Land at Patna Anchal Sampatchak 3.25 Dismal	1,10,000.00
	72,45,017.61	Land at Patna Anchal Sampatchak 49 Dismal	2,48,000.00
Less: Drawings	5,00,142.96	Land at Patna Anchal Sampatchak 6.25 Dismal	3,75,000.00
	67,44,874.65	Land at Patna Anchal Sampatchak 6.25 Dismal Thana 72	3,75,000.00
		Land at Patna Anchal Sampatchak 6 Kattha	3,10,000.00
		Land at Patna Anchal Sampatchak 7 Kattha	5,36,000.00
<b>Secured Loan</b>			50,46,500.00
PNB Car Loan-09346511000841	5,08,189.32		
	5,08,189.32	<b>Investments</b>	
		HDFC FD A/C-503000271912340	1,18,087.00
		HDFC FD A/C-503000271912876	2,36,087.00
		Equity Shares	7,87,979.13
			11,42,153.13
		<b>Current Assets, Loans &amp; Advances</b>	
		<b>(a) Current Assets</b>	
		Cash in Hand	2,82,120.00
		Cash at Bank	
		Axis Bank S/a-	9,831.50
		HDFC Bank S/a-	1,08,324.68
		PNB-A/C-0932413000131	86,420.46
		SBI S/a-20020902824	2,46,020
		SBI Vidhan Sabha A/c-39935549733	3,31,694.00
			7,82,290.84
<b>Total</b>	<b>72,53,063.97</b>	<b>Total</b>	<b>72,53,063.97</b>

As per our report of even date.  
**FOR, Keshav Chandra & Co.**  
Chartered Accountants  
Firm Reg. No. - 016296C  
  
(CA Ranvijay Kumar)  
Partner  
M.No. 417215  
UDIN-21417215AAAAUR9230  
Date - 31/12/2021  
Place: Patna





Ranvijay Sahu



# INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]  
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year  
2021-22

PAN	ANTPP1873E		
Name	RANVIJAY SAHU		
Address	ADYAS NIWAS , NAGESHWAR COLONY , KAVI RAMAN PATH , BORING ROAD , PATNA , 05-Bihar , 91-India , 800001		
Status	Individual	Form Number	ITR-3
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	490866010281221

Taxable Income and Tax details	Current Year business loss, if any	1	0
	Total Income		5,59,470
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	5,59,470
	Net tax payable	4	45,119
	Interest and Fee Payable	5	5,646
	Total tax, interest and Fee payable	6	50,765
Distribution Tax details	Taxes Paid	7	54,390
	(+)Tax Payable /(-)Refundable (6-7)	8	(-) 3,630
	Dividend Tax Payable	9	0
	Interest Payable	10	0
	Total Dividend tax and interest payable	11	0
	Taxes Paid	12	0
	(+)Tax Payable /(-)Refundable (11-12)	13	0
Accrued Income & Tax Details	Accrued Income as per section 115TD	14	0
	Additional Tax payable u/s 115TD	15	0
	Interest payable u/s 115TE	16	0
	Additional Tax and interest payable	17	0
	Tax and interest paid	18	0
	(+)Tax Payable /(-)Refundable (17-18)	19	0

Income Tax Return submitted electronically on 28-12-2021 12:20:41 from IP address 10.136.236 and verified by RANVIJAY SAHU having PAN ANTPP1873E on 28-12-2021 12:29:26 using Electronic Verification code C4ZXLNAFM1 generated through Aadhaar OTP mode

System Generated

Barcode/QR Code



ANTPP1873E034908660102812216423FFC115A780A020DA9AFDD73A586049AC713B

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

*Ranvijay Sahu*



Name : RANVIJAY SAHU  
 Father's Name : MAGAN LAL SAH  
 Address(O) : ADYAS NIWAS, NAGESHWAR COLONY, KAVI RAMAN PATH, BORING ROAD, PATNA,  
 BIHAR-800001

Permanent Account No : ANTPP1873E Date of Birth : 16/01/1976  
 Sex : Male  
 Status : Individual Resident Status : Resident  
 Previous year : 2020-2021 Assessment Year : 2021-2022  
 Ward/Circle : Return : ORIGINAL  
 Nature of Business or Profession : WHOLESALE OF AGRICULTURAL RAW MATERIAL - 09006

### Computation of Total Income

Income Heads	Income Before Set off	Income After Set off
Income from Salary	0	0
Income from House Property	0	0
Income From Business or Profession	249620	249620
Income from Capital Gains	0	0
Income from Other Sources	468522	468522
<b>Gross Total Income</b>		<b>718142</b>
Less : Deduction under Chapter VIA		158672
<b>Total Income</b>		<b>559470</b>
<b>Rounding off u/s 288A</b>		<b>559470</b>
Income Taxable at Normal Rate		559470
Income Taxable at Special Rate		0
Agricultural Income		126600

### TAX CALCULATION

Basic Exemption Limit Rs.	250000	
Tax at Normal Rates	49714	
<b>Total Tax</b>		<b>49714</b>
Less : Tax Rebate on Agriculture Income	6330	
<b>Tax Payable</b>		<b>43384</b>
Add : Health and Education Cess		1735
<b>Total</b>		<b>45119</b>
Less : TDS/TCS		4890
<b>Assessed Tax</b>		<b>40229</b>
Add : Interest		5646
u/s 234B	3618	
3618[9M]+0[0M]		
u/s 234C	2028	
( 180+543+903+402)		
Less : Tax Deposited u/s 140A		49500
<b>Amount Refundable</b>		<b>3630</b>
<b>Amount Refundable Rounded Off u/s 288 B</b>		<b>3630</b>

### COMPREHENSIVE DETAIL

### Income from Business & Profession Details

249620

RANVIJAY SAHU

Net Profit As Per P&amp;L A/c

249620

Total of Business &amp; Profession

249620

Income From Other Sources

468522

Interest on Bank Savings

Interest Received From Saving Bank

8672

8672

Interest on Bank FDR

1. Interest From Fixed Deposit

50009

50009

Other Income

Dividend income other than u/s 2(22)(e)

65174

409841

Salary &amp; Allowances of MLA

344667

Total Income

468522

Total of Other Sources

468522

Deductions Under Chapter VIA

158672

Description

Gross

Deductible

Amount

Amount

u/s 80C In Respect of Investments

Life Insurance Premium

249850

249850

150000

u/s 80TTA (Interest on deposit in saving account)

8672

8672

Details : Tax Deposited u/s 140A

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
-	0000153	24/12/2021	00012	49500

Summary Information in a case where regular books of account of business or profession are not maintained

Balance Sheet		Profit And Loss		Profit And Loss (Profession)	
Sundry Debtors	-	Gross receipts	3120252		
Sundry Creditors	-	Gross profit	3120252		
Stock-in-trade	-	Expenses	2870632		
Cash Balance	-	Net profit	249620		

Return Filing Due Date : 31/07/2021

Due Date Extended upto : 31/12/2021

Interest Calculated Upto : 28/12/2021

Return Filing Section :

Notification No :

139(1)

CBDT Cir. No.17/2021

Verified By : RANVIJAY SAHU





**ACCOUNTANT'S REPORT ON COMPILATION OF UNAUDITED FINANCIAL STATEMENTS**

To  
The

Sherya Sristi (PAN-EORPS4282D)

Adya Niwas, Nageshwar Colony, Kavi Raman Path, Boring Road, Patna-800001(Bihar)

On the basis of the accounting records and other information and explanations provided to us by the management, we have compiled the unaudited Balance Sheet and Profit & Loss Account of Sherya Sristi as at March 31, 2021.

The proprietor of the firm is responsible for:

- Completeness and accuracy of the underlying data and complete disclosure of all material and relevant information to the accountant.
- Maintaining adequate accounting and other records and internal controls and selecting and applying appropriate accounting policies;
- Preparation and presentation of financial statements in accordance with the applicable laws and regulations, if any.
- Establishing controls to safeguard the assets of the entity and preventing and detecting frauds or other irregularities.
- Establishing controls for ensuring that the activities of the entity are carried out in accordance with the applicable laws and regulations and preventing and detecting any non compliance.

The compilation engagement was carried out by us in accordance with the Standard on Related Services (SRS) 4410, "Engagements to Compile Financial Information", issued by the Institute of Chartered Accountants of India.

The Balance Sheet is in agreement with the books of account. We have not audited or reviewed these financial statements and accordingly express no opinion thereon.

Date -31/12/2021

Place - Patna

For Keshav Chandra & Co.  
Chartered Accountants  
FRN - 016296C  
  
(CA Virunjay Kumar)  
Partner  
Membership No. - 417215



UDIN- 21417215AAAAUS8500

*राजिब साहू*



# SHERYA SRISTI

ADYA NIWAS, NAGESHWAR COLONY, KAVI RAMAN PATH, BORING ROAD, PATNA-800001(BIHAR)

## BALANCE SHEET AS ON 31ST MARCH 2021

LIABILITIES	AMOUNT	ASSETS	AMOUNT
<b>Capital Account</b>		<b>Fixed Assets</b>	
Opening Capital	23,06,854.86	Land -at Sirisilya Pragna Sareya, Tajpur, Distt. Samastipur	4,80,750.00
Add: Income from Business	1,66,640.00	Flat - Flat No.202 Second Floor, Adya Niwas, Patna	44,85,650.00
Add: Income from Salary	4,62,000.00		
Add: Interest from S/a	10,066.00		
	29,45,560.86	<b>Current Assets, Loans &amp; Advances</b>	
Less: Interest on Home Loan	59,422.00	<b>(a) Current Assets</b>	
		Cash in Hand	1,45,653.00
Less: Principal Amount Repayment of Home Loan	3,00,000.00		
Less: Drawings	1,36,630.00	<b>Cash at Bank</b>	
	24,49,508.86	Axis Bank S/a-916010027967754	20,018.25
		PNB-A/C-09342413000133	1,08,483.61
<b>Secured Loan</b>			
PNB -093460110009453(Home Loan)	27,91,046.00		
	27,91,046.00		
<b>Total</b>	<b>52,40,554.86</b>	<b>Total</b>	<b>52,40,554.86</b>

As per our report of even date.  
FOR, Keshav Chandra & Co.

Chartered Accountants  
Firm Reg No. 016296C

(CA M. K. Kumar)

Partner

M.No. 447215

UDIN-21417215AAAAUS8500

Date - 31/12/2021

Place: Patna



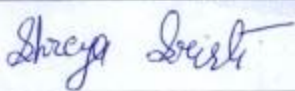
Sherya Sristi

रुक्मिणी भार्गव

FORM ITR-V	<b>INDIAN INCOME TAX RETURN VERIFICATION FORM</b> (Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically) (Please see Rule 12 of the Income-tax Rules, 1962)		Assessment Year 2021-22
	Name SHERYA SRISTI		
PAN	EORPS4282D	Form Number	ITR-4
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	749480190311221

### VERIFICATION

I, **SHERYA SRISTI** son/ daughter of **RAMESH KUMAR GUPTA**, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number **749480190311221** is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as **Self** and I am also competent to make make this return and verify it. I am holding permanent account number **EORPS4282D**

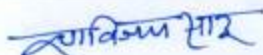
Signature >			
Date of submission	31-Dec-2021	Source IP address	10.1.213.135

System Generated Barcode/QR Code	 <b>EORPS4282D04749480190311221B6805B7B9A290D0FF8ACFF94F07880D4B7FC3826</b>
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### Instructions:

- Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Alternatively, you may e-verify the electronically transmitted return data using Aadhaar OTP or Login to e-Filing account through Net-Banking login or EVC generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM.
- If Form ITR-V is received beyond the 120<sup>th</sup> day of electronic transmission of the return data or e-Verified beyond the 120<sup>th</sup> day of electronic transmission of the return data, then the day on which the return is e-Verified or the Form ITR-V is received at Centralized Processing Centre, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act, 1961, shall accordingly will be applicable.
- Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing account.

On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.



Name : **SHERYA SRISTI**  
 Father's Name : **RAMESH KUMAR GUPTA**  
 Address(O) : **C/O RANVIJAY SAHU, FLAT-102, ADYA NIWAS, NAGESHWAR COLONY, GOLD GYM, BORING ROAD, PATNA, BIHAR-800001**

Permanent Account No : **EORPS4282D** Date of Birth : **31/12/1991**  
 Sex : **Female**  
 Status : **Individual** Resident Status : **Resident**  
 Previous year : **2020-2021** Assessment Year : **2021-2022**  
 Ward/Circle : Return : **ORIGINAL**  
 Nature of Business or Profession : **WHOLESALE OF AGRICULTURAL RAW MATERIAL - 09006 (SHERYA SRISTI)**

### Computation of Total Income

Income Heads	Income Before Set off	Income After Set off
Income from Salary	412000	352578
Income from House Property	-59422	0
Income From Business or Profession	166640	166640
Income from Capital Gains	0	0
Income from Other Sources	10066	10066
<b>Gross Total Income</b>		<b>529284</b>
<b>Less : Deduction under Chapter VIA</b>		<b>160000</b>
<b>Total Income</b>		<b>369284</b>
<b>Rounding off u/s 288A</b>		<b>369280</b>
Income Taxable at Normal Rate	369280	
Income Taxable at Special Rate	0	

### TAX CALCULATION

Basic Exemption Limit Rs.	250000	
Tax at Normal Rates	5964	
<b>Total Tax</b>		<b>5964</b>
Less : Tax Rebate u/s 87A	5964	
<b>Tax Payable</b>		<b>0</b>
<b>Amount Payable</b>		<b>0</b>
<b>Tax Rounded Off u/s 288 B</b>		<b>0</b>

### COMPREHENSIVE DETAIL

**Income from salary** **352578**

Name of employer : **SGN MICRONS PVT LTD**  
 Period : **From 01/04/2020 To 31/03/2021**

Particular	Total Amount	Exempted Amount	Taxable Amount
Gross Salary	462000	0	462000
Allowance :			
Total	462000	0	462000
Standard Deduction			50000
<b>Total Taxable Salary</b>			<b>412000</b>
Note: House Property Setoff			59422

*Signature*



**Income From House Property (Loss)****Self Occupied Property**

PATNA PATNA 800001

-59422

Annual lettable Value

Nil

Less: Deduction u/s 24

-59422

Current Financial year Interest

59422

Total

59422

Total of House Property

-59422

Loss adjusted with Salary

59422

**Income from Business & Profession Details**

166640

**Business Income u/s 44AD**

Gross Receipts (Banking channel)

2083000

Gross Receipts (Other mode)

0

Total Gross Receipts

2083000

Actual Profit

166640

Actual Profit %age is

8%

Deemed Profit @6% on Gross Receipts

124980

(Banking channel)

Deemed Profit @8% on Gross Receipts (Other

0

mode)

Deemed Profit against Turnover

124980

Higher of Assessable profit

166640

Business Income From 44AD

166640

Total of Business &amp; Profession

166640

**Income From Other Sources**

10066

Interest on Bank Savings

10066

SB INTEREST

10066

Total Income

10066

Total of Other Sources

10066

**Deductions Under Chapter VIA**

160000

**Description**

Gross

Deductible

Amount

Amount

u/s 80C In Respect of Investments

300000

150000

Repayment of housing loan (principal)

300000

u/s 80TTA (Interest on deposit in saving

10000

10000

account)

**44AD Turnover Detail**

Description	Turnover(Non Banking)	Turnover (Banking Channel)	Gross Turnover	Actual Profit	Actual Profit (%)
SHERYA SRISTI	0	2083000	2083000	166640	8.00
Total	0	2083000	2083000	166640	

Return Filing Due Date : 31/07/2021

Due Date Extended upto : 31/12/2021

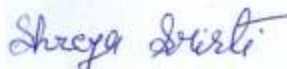
Interest Calculated Upto : 31/12/2021

Return Filing Section :

Notification No :

139(1)

CBDT Cir. No.17/2021



Verified By : SHERYA SRISTI

